

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN
ZONE, CHENNAI

Original Application No. 244 of 2020 (SZ)

IN THEMATTER OF:

Tribunal on its own motion
Suo Motu based on the News item in
The Times of India Newspaper, Chennai Edition
Dt.: 24.10.2020, "Over 3000 Encroachment found on
Kolathur Lake; Land use Maps of CMDA
And Corporation Show 200 Feet
Road cuts across water body"

Applicant

Versus

The Principal Secretary to Government,
Public Works Department,
Govt. Secretariat,
Fort St. George,
Chennai and Ors.

Respondents

Report Filed by the 5th Respondent

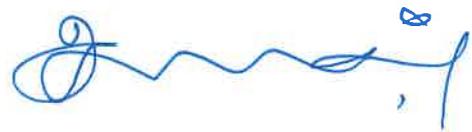
1. I, A. Malaichamy, S/o.Thiru.M.Arumugam, Hindu, aged about 59 years employed as Superintending Engineer (North East) in-charge of Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB) having office at No.75, Santhome high road, MRC Nagar, R.A. Puram, Chennai 600 028 do hereby solemnly affirm and state as follows: -
2. I am the Superintending Engineer (North East) in-charge, of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and representing the 5th respondent herein are well acquainted with the facts of the case from the connected files.



Superintending Engineer (North East)
C. M. W. S. S. Board,
Chennai-600 002.

3. I humbly submit that the Hon'ble Green Tribunal, Southern Zone Chennai in the Matter of OA no: 244 of 2020 directed on 09.03.2022 as follows: -.

- i) The above case has been Suo Motu registered by this Tribunal on the basis of the Newspaper report published in The Times of India, Chennai Edition dated 24.10.2020 under the caption "**Over 3000 Encroachments found on Kolathur Lake; Land use Maps of CMDA and Corporation show 200 feet Road cuts across waterbody**". On 20.11.2020, The Executive Engineer, Zone-6, Greater Chennai Corporation and Area Engineer, Area-6, CMWSS Board assured to take action against the persons on those who are illegally letting the sewage/sullage water into the storm water drain and plug the same within a short period. The Revenue Department submitted the plan showing the encroachments. The surveying of Kolathur Lake was already done by the Revenue Department. The enumeration of Encroachments should be done by forming a committee includes the members from Greater Chennai Corporation, Slum Clearance Board, Revenue Department and Public Works Department. After the enumeration work is over the re-settlement should be planned accordingly by the Revenue and Slum Clearance Board Department.



Superintending Engineer (North East)
C. M. W. S. S. Board,
Chennai-600 002.

- ii) Based on the inspection by the Committee, following actions are suggested to be taken in short term (Hydrology and General) and long term and requested the concerned Departments to submit the action taken report to the nodal agency i.e., Public Works Department.

SHORT TERM PLAN			
S. No.	Description of work	Department	Time Schedule
1	Plugging the illegal sewage inlets in Kolathur lake through storm water drain along the GNT Road.	Zonal Officer, Greater Chennai Corporation, Thiru.Vi.Ka Nagar, Zone-6 and Area Engineer, Area VI CMWSSB.	Accordingly, CMWSSB and GCC plugged the Sewage Outfalls
LONG TERM ACTION PLAN			
1	Construction of underground sewage system for the residents residing adjacent to Kolathur tank.	Area Engineer, CMWSSB, Chennai	2 Years The PWD has planned to mark the boundaries of the lake bund and then GCC & TNUHDB will enumerate the encroachers. Upon removing the encroachments, CMWSSB will carry out survey of the topography for the deserving legitimate residents near the lake and prepare estimates for laying of sewers.



Superintending Engineer (North East)
C. M. W. S. S. Board,
Chennai-600 002.

Action taken report for short term plan

I humbly submit that the CMWSS Board and along with GCC officials had inspected all the houses in the surrounding areas and it was found that sewage/sullage water from 10 no's of premises only were found illegally letting sewage into the Kolathur Lake through storm water drain and the same has been plugged by the CMWSS Board.

The consumers are given assurance letter to the board not to letting out the illegal sewerage in to the Kolathur Lake. Details are given below.

S.no	Name Of the Street	Door.no
1	Gangai Amman Koil Street	160
2	Gangai Amman Koil Street	144
3	Gangai Amman Koil Street	167
4	Gangai Amman Koil Street	163B
5	Gangai Amman Koil Street	153
6	Gangai Amman Koil Street	156
7	Gangai Amman Koil Street	157
8	Sivasakthi Nagar 11 th Street	560
9	Sivasakthi Nagar 11 th Street	559
10	Sivasakthi Nagar 11 th Street	536

Action taken report for long term plan

(i). Presently, a lot of encroachments are existing in the lake bund, only after removal of Encroachments, will it be possible to conduct a survey for providing necessary Underground Sewage System for the approved layout



Superintending Engineer (North East)
C. M. W. S. S. Board,
Chennai-600 002.

and accordingly the Sewer System will be designed and executed after obtaining approval from the Competent Authority.

(ii) In this regard necessary letter has been sent to GCC Department on 13.04.2022 by CMWSSB requesting to remove the encroachments at the earliest.

It is therefore humbly prayed that; this Hon'ble Tribunal may be pleased to accept the interim request of the board 5th Respondent.

Solemnly affirmed at Chennai on this

Day of 18th JULY 2022 and signed

In my presence



5th Respondent
Superintending Engineer (North East)
C. M. W. S. S. Board,
Chennai-600 002.
Before me


18/7/2021.
I. Rollence Samuel.
57, LC, MHC, CH-104.

Advocate: Chennai

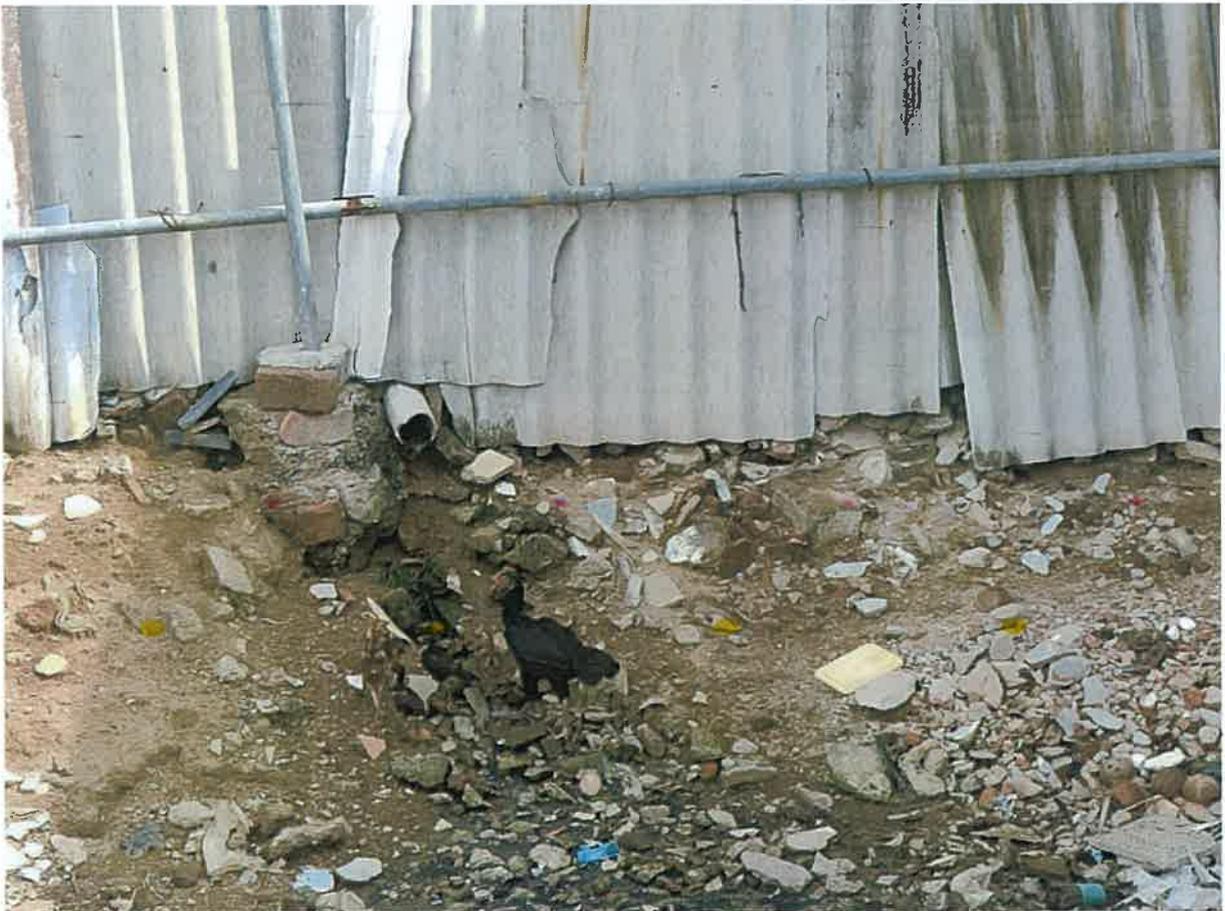
Counsel for 5th Respondent

Thiru.Gautam S Raman

















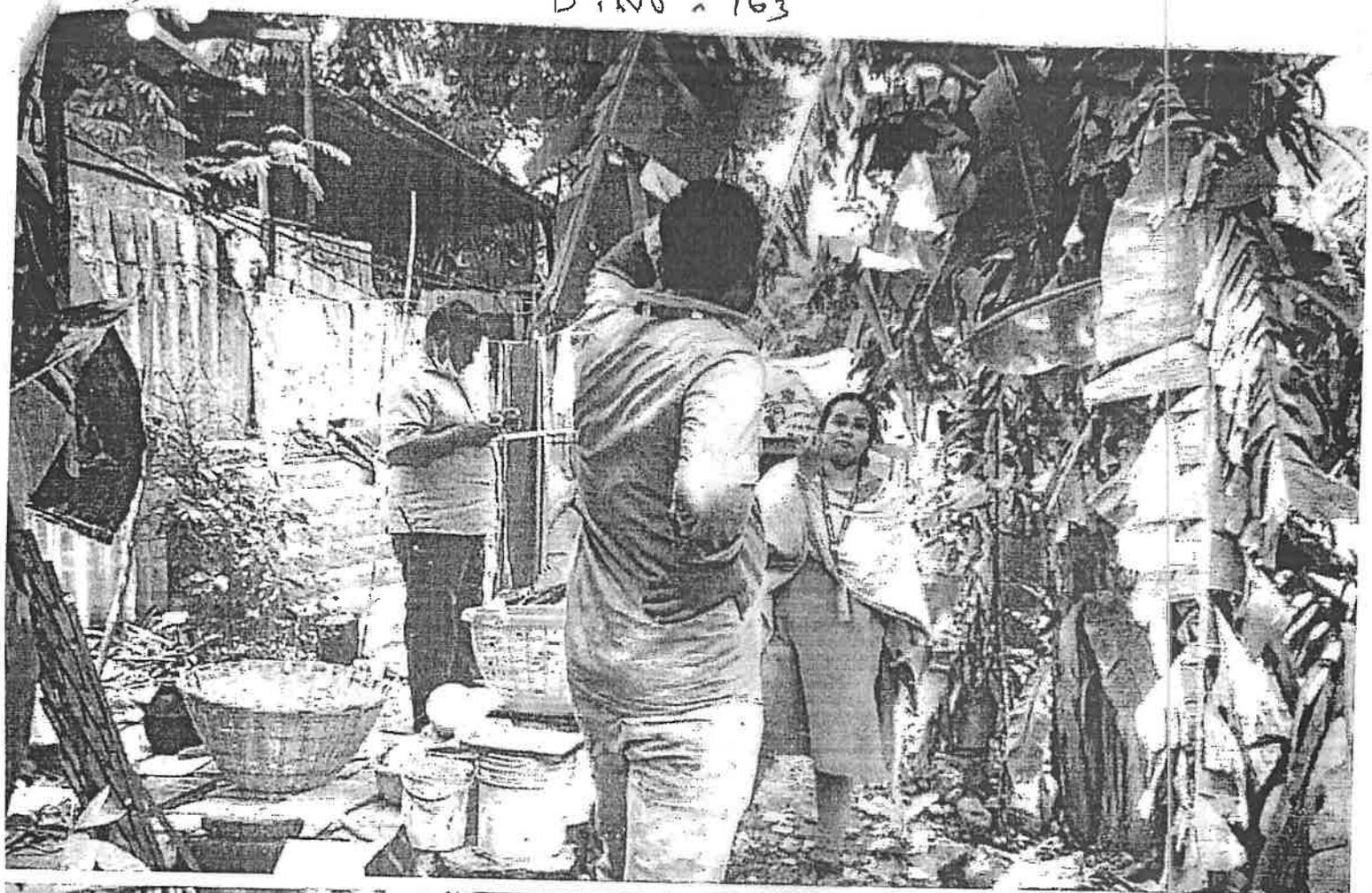






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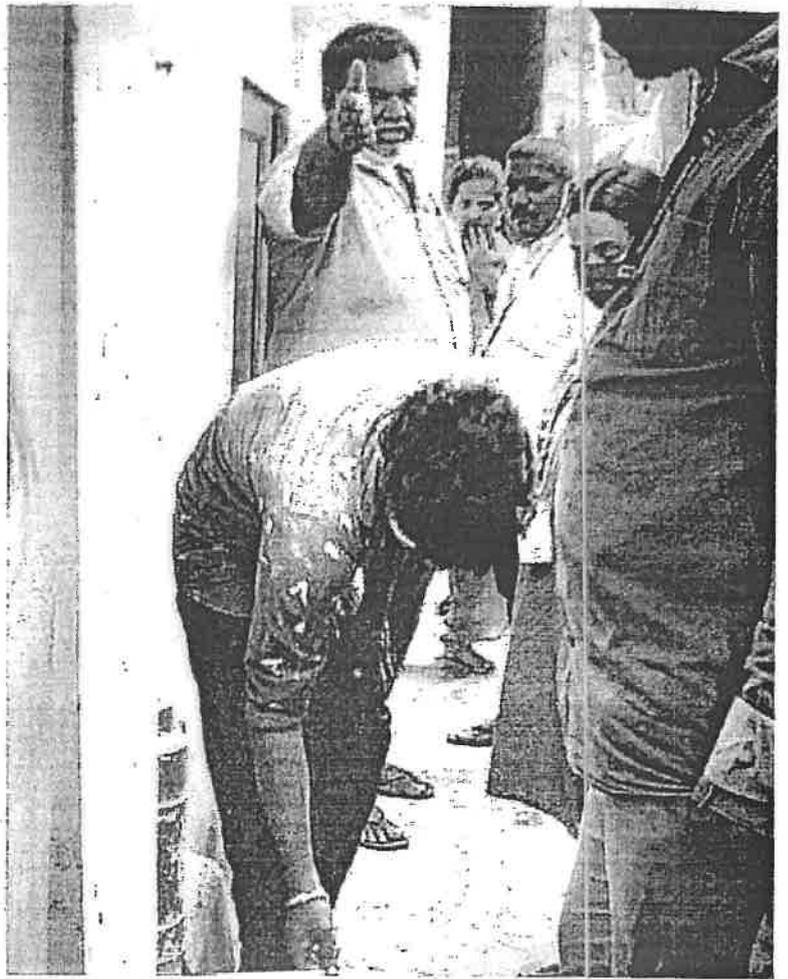
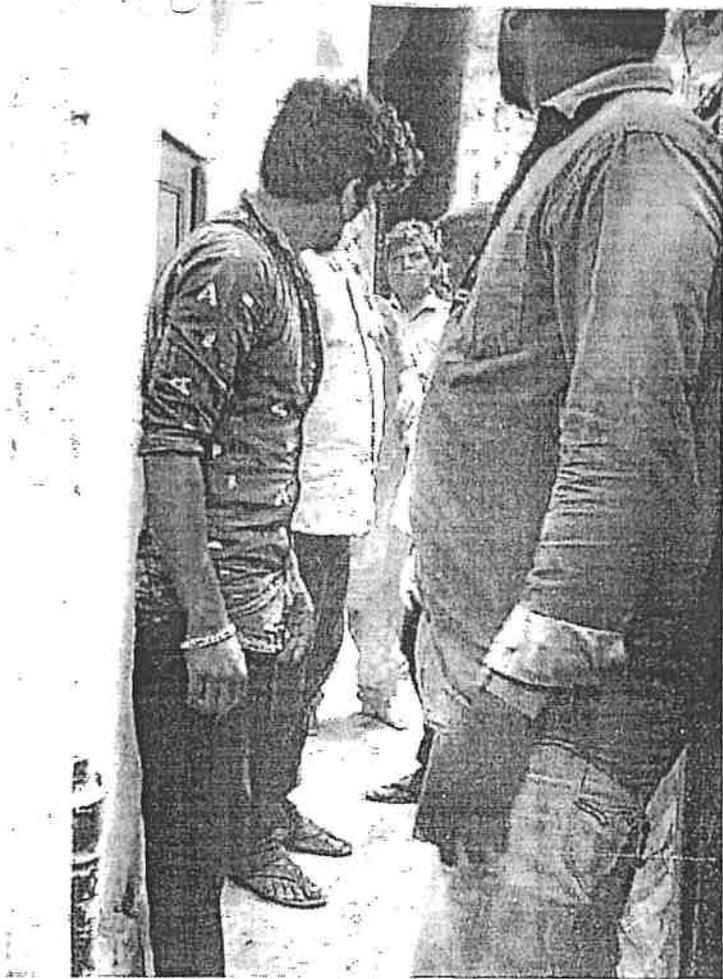
D. 100 - 163



POWANE! 153

Sketch Showup The Ganga Amman Kni Snu

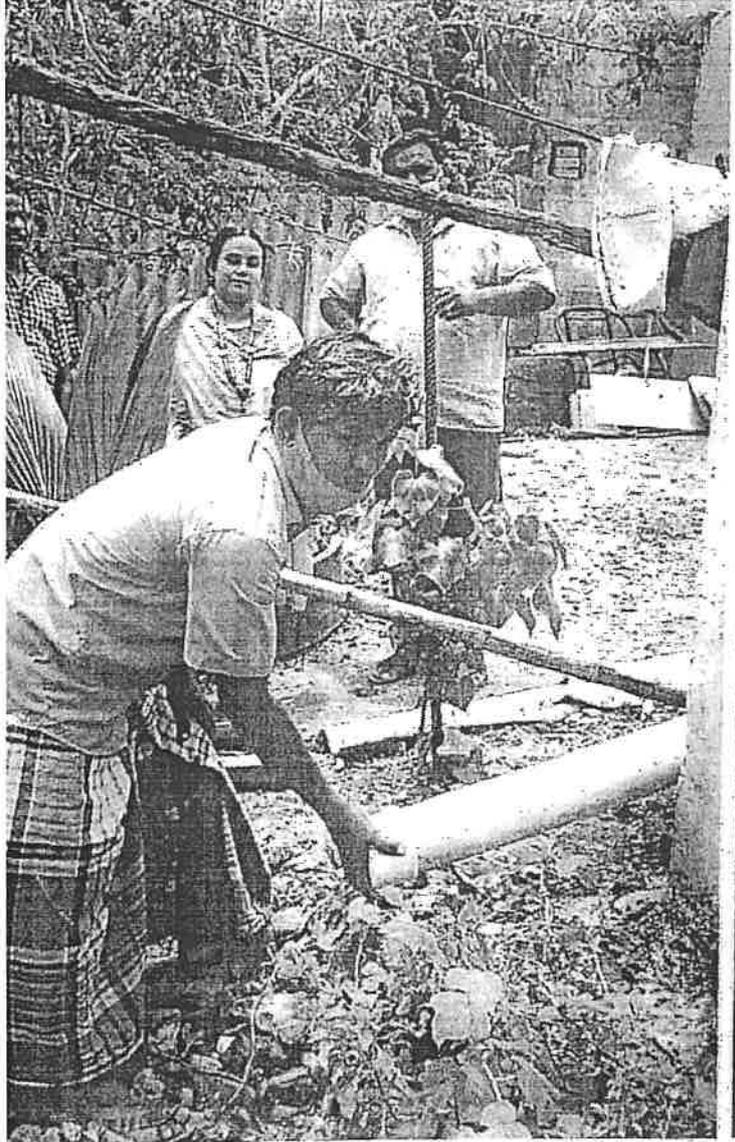
D. no - 160



D. no - 167

D. no - 164

Sketch Shows the Siva Saletthi Nagar 11th Street



DORANU - 560

DORANU 559



CHENNAI METROPOLITAN WATER SUPPLY AND SEWERAGE BOARD

Area Office - VI

No. 3, Vadivelu 2nd Cross Street,
Perambur, Chennai - 600 011.

Lr. no. CMWSSB / O&M -I / S.E. (N.E.) / NGT / Spl / 2022

Dt: 13 .04.2022

To
The Executive Engineer – I ,
Zone VI,
Greater Chennai Corporation,
158, Strahans Road,
Chennai-600 012.

Sir,

Sub: CMWSSB - Area-VI- NGT 244 -- Directions of the National Green Tribunal Chennai, dated 28.03.2022 in OA No. 244/2020(NGT) - Requested to file action taken report for plugging the illegal diversion of sewage – Request for Removal of Encroachments at Kolathur Lake – Reg.

Ref: Order of National Green Tribunal, Chennai, Dated 28.03.2022 in OA No. 244/2020(NGT)

The Hon'ble NGT in their order dated 28.03.2022, directed to file the reports regarding the action taken by the regulators to remove the encroachments and facilitate the other regulators to carry out their work and to mention the timeline within which they may be able to complete the same.

The Public Works Department, Revenue Department and Greater Chennai Corporation have to take steps to remove the unauthorized encroachments and then only the CMWSS Board can initiate action to prepare the proposals to prevent the untreated sewage let-out into the water body by plugging of illegal sewage connection in storm water drain.

Accordingly, it is informed that take necessary steps to remove the encroachments after removal of the encroachments survey will be undertaken proposal for providing sewer system.

Area Engineer - VI

20/8/21

ଅନୁରୋଧ
ଶ୍ରୀମତୀ ଶର୍ମିଷ୍ଠା

NO: 559 ଶ୍ରୀମତୀ ଶର୍ମିଷ୍ଠା 11 ରାଜପୁର
ଓଡ଼ିଶା ଶ୍ରୀମତୀ - 99

ପ୍ରଶ୍ନ

ଓଡ଼ିଆ ଭାଷାରେ - ଶ୍ରୀମତୀ,
ଓଡ଼ିଶା ଶ୍ରୀମତୀ ଶର୍ମିଷ୍ଠା,
ଓଡ଼ିଶା ଶ୍ରୀମତୀ - 4

ଉତ୍ତର

ଓଡ଼ିଆ ଭାଷାରେ ଶ୍ରୀମତୀ ଶର୍ମିଷ୍ଠାଙ୍କ ପ୍ରଶ୍ନର ଉତ୍ତର ଦିଆଯାଉଛି ।
ମନ (Septic Tank) ର ସୁରକ୍ଷା ପାଇଁ ଓଡ଼ିଆ ଭାଷାରେ
ଓଡ଼ିଆ ଭାଷାରେ ଶ୍ରୀମତୀ ଶର୍ମିଷ୍ଠାଙ୍କ ପ୍ରଶ୍ନର ଉତ୍ତର ଦିଆଯାଉଛି ।
ଓଡ଼ିଆ ଭାଷାରେ ଶ୍ରୀମତୀ ଶର୍ମିଷ୍ଠାଙ୍କ ପ୍ରଶ୍ନର ଉତ୍ତର ଦିଆଯାଉଛି ।

ଶ୍ରୀମତୀ,
E. Varshma

வினா :- A - 2010

எண் 144 கல்வித் திட்டம் கீழ்க் கீழ்க் குறிப்பிட்ட
தகவல்களைக் கொடுக்க. 99

பயனர்கள் :-

பகுதி வாரியர்கள் அவர்கள்
தஞ்சைக் குடிநீர் வாரியம்
பகுதி - 6 தஞ்சை. 99

பயன் :-

கீழ்க்கண்ட சூழலில் வசித்து வருகிற
எண்ணூறு வீட்டுகள் கட்டுவதில் தாமதமாகிவரும்
வெறியேறி தகவல்களைக் கொடுக்க. 99
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சுமையாகி வீட்டுக்கள் என் வீட்டுகள் கட்டுவதில்
புறநாடு கிழையில் கிடைக்கக்கூடிய
பின்புறம் சமையல் அறை மற்றும்
கூனி துவைக்கின்ற நீர் மட்டும் கல்கிட்டு
வரும் காலங்களில் நீர் நிலையில் என் வீட்டுகள்
பயன் படுத்தும் தண்ணீர் கலக்காமல்
பார்க்கும் தகவல்களைக் கொடுக்க. 99
தாமதமாகிவரும் தாமதமாகிவரும்
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இப்படி
A - 2010

മുഖ്യമന്ത്രി K. G. വാസ

20/8/21

No 157 കിടപ്പിന്റെ കാര്യം പറ്റി
അന്വേഷണ റിപ്പോർട്ട്.

മുഖ്യമന്ത്രി.

പ്രതി അന്വേഷണം - 6 മാർച്ച്,
അന്വേഷണ റിപ്പോർട്ട് ലഭിക്കും,
പ്രതി - 6. 10. 11

മുഖ്യമന്ത്രി, കോർപ്പറേഷൻ കമ്മിറ്റിയിൽ. നിന്നു
പ്രതി അന്വേഷണം 6 മാർച്ച് അന്വേഷണ റിപ്പോർട്ട്
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മുഖ്യമന്ത്രി
- K. Kanan -

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Ph.No.9940071160